

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4010/2016

New Delhi, this the 11th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Dr. Madhusudan N. Rangne,
Research Assistant,
S/o late Sh. N. Rangne,
Age about 58 years,
R/o 350-A, Regal Shipra Sun City,
Indirapuram, Ghaziabad (UP),
Group C.

... Applicant

Versus

1. Union of India,
Through its Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

2. Ministry of AYUSH,
Through Secretary,
AYUSH Bhawan, INA,
New Delhi.

... Respondents

(through Sh. Hanu Bhaskar for R-1 and Sh. Ranjan Tyagi for R-2)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last date the applicant was not present. It therefore appears that he is no longer interested in pursuing this OA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/